- Strengthening of Directorate General Factory Advice Service and Labour Institutes (DGFASLI) organization and Occupational Safety and Health in Factories Ports and Docks;
- (ii) Establishment of Regional Labour Institute at Shillong, Meghalaya, for North East Region;
- (iii) Development of Regional Labour Institute, Faridabad as National Centre of Excellence in Safety System in Micro Small and Medium Enterprises (MSME) and Chemical;
- (iv) Strengthening of Core Functions of Directorate-General of Mines Safety (DGMS) (SOCFOD).
- (v) Mine Accident Analysis and Modernization of Information Database (MAMID).

Implementation of minimum pension

1961. DR. T. SUBBARAMI REDDY:

SHRI A. K. SELVARAJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the much awaited minimum monthly pension of ₹1,000 under EPS-95 scheme and a higher wage ceiling of ₹15,000 for social security schemes will be implemented soon;
 - (b) if so, the details thereof;
 - (c) whether it is also a fact that this move will help about 28 lakh pensioners;
- (d) whether it is also a fact that the move to enhance the ceiling for becoming a subscriber of the Employees' Provident Fund Organisation (EPFO) is expected to bring 50 lakh additional formal sector workers under the ambit of the body; and
 - (e) by when the increased amount would be paid to the workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The Government has notified a minimum pension of ₹1,000/- per month to the pensioners under Employees' Pension Scheme, 1995 *vide* Notification G.S.R. 593 (E), dated 19th August, 2014 effective from 01.09.2014 for the year 2014-15.

Government has also notified increase of wage ceiling from ₹6,500/- to ₹15,000/- for coverage under Employees Provident Funds and Miscellaneous Provisions Act, 1952 *vide* Notification (s) G.S.R.608 (E), G.S.R.609 (E) and G.S.R.610 (E), dated 22nd August, 2014 effective from 01.09.2014.

- (c) 32 lakhs pensioners (Approximately) under Employees' Pension Scheme, 1995 would be benefited from the notification of a minimum pension of ₹1000/- per month to the pensioners under EPS, 1995.
- (d) The enhancement in the ceiling is expected to bring more workers within the ambit of EPFO.
- (e) The minimum pension of ₹1,000/- per month under the Employees' Pension Scheme, 1995 has been implemented with effect from 01.09.2014.

Vocational Training Improvement Project in A.P.

- 1962. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that Government implemented/is Implementing Vocational Training Improvement Project (VTIP) under World Bank assistance;
 - (b) if so, the details of the scheme;
- (c) the number of Industrial Training Institutes (ITIs) covered /proposed to be covered under the scheme; and
 - (d) the details of ITIs in Andhra Pradesh covered under the scheme?
- THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.
- (b) and (c) Upgradation of existing 400 Government Industrial Training Institutes (ITIs) have been taken up under the World Bank assisted Vocational Training Improvement Project (VTIP). The scheme started in November, 2007 and will be closed in September, 2015.
- (d) There are 17 ITIs covered from the State of Andhra Pradesh. The list of ITIs covered from the State is given in Statement (*See* below). An amount of ₹58.94 crore has been utilised by the State.

Statement

List of ITIs being upgraded under VTIP from the State of Andhra Pradesh

Sl.No.	Name of ITI
1.	Visakhapatnam, Kancharapalem, Industrial Estate
2.	Vijayawada, Krishna District
3.	Kakinada, East Godavari District